NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

28. I.A. 964/2021 I.A. 1292/2021 I.A. 1432/2021 I.A. 1463/2021
I.A. 1176/2021 M.A. 454/2020 M.A. 488/2020 M.A. 505/2020
M.A. 609/2020 I.A. 1516/2020 I.A. 1414/2020 I.A. 1337/2020
I.A. 1658/2020 I.A. 2376/2020 I.A. 2299/2020 I.A. 74/2021
I.A. 198/2021 I.A. 178/2021 I.A. 632/2021 I.A. 827/2021
I.A. 1605/2021 IN I.A. 757/2021 IN I.A. 1848/2020
IN C.P.(IB)-27(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.08.2021**

NAME OF THE PARTIES: Bank of India

V/s

Housing Development & Infrastructure Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time the matter could not be heard. List this matter on 16.08.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)